

### **Unemployed Civilian Commercial Pilots**

**\*351. SHRI SUKHDEO PRASAD VERMA:**

**SHRI R. D. RAM:**

Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state:

(a) whether it is a fact that there still exist a large number of civilian Commercial Pilots who are yet to get employment;

(b) if so, the details thereof including the total number of unemployed Commercial Pilots to-date and the date of grant of licence to each such pilot;

(c) whether despite repeated representations/memoranda from such pilots, Government have not taken any substantial programme to employ and rehabilitate them quickly;

(d) if so, the reasons therefor; and

(e) the action being proposed to be taken now to employ them with Indian Airlines and Air India?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK):** (a) and (b). Yes, Sir. There are at present about 200 Commercial Pilots licence holders unemployed as pilots. Information regarding the actual dates of grant of licences to the unemployed pilots is not readily available and will be collected and placed on the Table of the House.

(c) No, Sir.

(d) Does not arise.

(e) As Air-India require Pilots with certain minimum number of hours of command experience on

multi-engined aircraft, they normally get trained pilots from the Indian Airlines, who, in turn recruit pilots from amongst unemployed Commercial Pilots to meet their requirements. Indian Airlines propose to recruit some pilots to meet their requirements during 1978-79. Though normally the maximum age-limit is 30 years, as a special case for this year's recruitment, applicants in the age group of 30-33 will also be considered with a view to enabling such of those unemployed Commercial Pilots as have crossed the normal age limit mentioned above, also to apply for the posts.

### **Steps taken to realise Outstanding Amount**

**\*353. SHRI D. N. TIWARY:** Will the Minister of **FINANCE** be pleased to refer to the reply given to Unstarred Question No. 4897 answered on 23rd December, 1977 regarding recovery of loan advanced by Empire of India, unit of L.I.C. and state:

(a) the reaction of Bihar Government on the request of L.I.C. for assisting in getting possession of the house which was auctioned and taken by L.I.C. at Jhumari-telaiya;

(b) the total amount due including expenses and interest, from Shri Chattu Ram Bhadani of Jhumari-telaiya; and

(c) whether any fresh move has been made to realise the amount or taking over of the auctioned house?